

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 669 of 2003

Jabalpur, this the 26th day of September, 2003.

Hon'ble Mr. G. Shanthappa, Judicial Member

1. Surendera Nath Goswami,
aged about 33 years,
2. Atul Kumar Jain, aged about 34 years,
3. Anil Kumar Rai son of Shri Babulal
Rai, aged about 31 years,
All residents of Rajiv Gandhi Ward,
behind Railway Hospital, Bina
Distt. Sagar.

APPLICANT

(By Advocate - Shri H.R. Bharti)

VERSUS

1. Union of India,
through General Manager,
W.C.R. Jabalpur M.P.
2. Divisional Railway Manager,
W. Central Railway,
Bhopal M.P.

RESPONDENTS

O R D E R

Heard the learned counsel for the applicant. At that time of hearing it is noted that para 6 of the OA is not correspond to the relief sought in the OA, for quashing the order dated 18.9.2003(Annexure-A*2) and for direction to the respondents for re-examination for the post of Reservation Clerk and also call for the examination paper alongwith mark sheet and may kindly be examine.

2. Interim relief asked is, call for examination paper alongwith mark sheet till the Interview proceeding on 29.9.03.
3. Admittedly the applicants have not exhausted the remedies availed to them, by way of representation and no order are passed against the applicants.
4. At this stage the advocate for the applicants has filed a memo for withdrawal of OA, seeking liberty to approach the respondents and then come to this Tribunal with a fresh OA. Accordingly the memo for withdrawal is allowed. The

lf.

applicants are ^{at} liberty to approach this Tribunal after
exhausting the remedies available to them. Accordingly
the ^{the} OA is dismissed as withdrawn. The applicants are
given liberty to file fresh OA. The memo is placed on record.

G. Shanthappa
(G. Shanthappa)

Judicial Member

पृष्ठांक सं. ३०/३३..... ज्यलपुर, दि.....

प्रतिक्रिया अधीक्षित:—

- (1) सोनीब, उमा लालनाथ दास देवेश्वराज, ज्यलपुर
- (2) अदित्यन लो/मो/लो/लु..... ने काउंसल
- (3) रामन लो/मो/लो/लु..... ने काउंसल
- (4) रामन लो/लो/लो/लु..... ने काउंसल

मान्यता देव आवश्यक काउंसल देते

P. R. Bharat Seth

Trustee
29.9.03

SKM

*Received
m
29/9/03*